

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 19th FEBRUARY, 2024, 10:30 A.M.

CP/24/GB/2023

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Lalhanba (OPC) Private Limited Vs Registrar of Companies, NER & Ors.
Under Section	U/s 252(3) of Companies Act, 2013

For Petitioner (s) : Ms. R. Jain, Adv.

For Respondent (s) : Mr. D. N. Chowdhury, ROC

ORDER

Ld. Counsel Ms. R. Jain appears on behalf of the Petitioner.

Ld. ROC is present in person. ROC report has been filed.

List the matter for further consideration on **27.03.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)